

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

C.P. (IB)/6(CH)2024

IN THE MATTER OF:

Arysta Agro Private Limited

...

Petitioner

Under Section: 59, IBC 2016

Order delivered on 16.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 27.05.2024.

Sd/-
Court Officer